

Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K.

NOTIFICATION

Srinagar, the 17th October, 2023

S.O 532.-In exercise of the powers conferred under sub-section (1) of section 9 of the Manoeuvres, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby define the area comprising land measuring 11 Kanal and 02 Marlas, falling under Khasra No.444 (1 Kanal-03 Marlas), Khasra No.359 (0 Kanal-14 Marlas), Khasra No.360 (0 Kanal-13 Marlas), Khasra No.356 (0 Kanal, 01 Marla), Khasra No.353 (05 Kanals-18 Marlas), Khasra No.352(01 Kanal, 05 Marlas) and Khasra No.348(01 Kanal-08 Marlas) at Village Sangral, Tehsil Suchetgarh (BoP Sushil), District Jammu, J&K. as 'Small Arms Field Firing Range' for the purpose of carrying out periodically 'Field Firing Practice' by the Border Security Force (BSF) for a period of ten (10) years w.e.f the date of issuance of this notification.

By order of the Government of Jammu and Kashmir.

Sd/-

(R.K. Goyal)IAS,

Financial Commissioner/

Additional Chief Secretary, (ACS),

Dated: 17 .10.2023

No. HOME-LA/94/2023-05-HOME (CC:7294367)

Copy to the:

1. Principal Secretary to the Hon'ble Lt. Governor, J&K.
2. Divisional Commissioner, Jammu. He is requested to ensure compliance of sub-section (4) of section 9 of the Act ibid and furnish action taken report to the Government.
3. Secretary to the Government, Revenue Department.
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W 7 S.C).
5. Director, Information, J&K, with the request to publish the notification in at least two leading local daily newspapers.
6. Director, Archives, Archaeology and Museums, J&K.
7. Deputy Commissioner, Jammu. He is requested that the Notice be given wide Publicity in and around the notified area.
8. Senior Superintendent of Police, Jammu.
9. General Manager, Ranbir Government Press, Jammu. He is requested to publish the notification in the Government Gazette.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Financial Commissioner (ACS) Home.
12. I/c Website, Home Department.
13. Government Orders/Stock File.

Copy also the:

1. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
2. Inspector General, BSF, J&K, Bantalab Jammu.
3. Deputy Inspector General, BSF, Sector Headquarter, Indreshwar Nagar, Miran Sahib, Jammu.

(Rouf Ahmad Lone)JKAS,

Under Secretary to the Government